

granted by the Ministry of Education and Social Welfare are laid on the Table of the House. (Placed in Library. See No. LT.—4693/73.)

(c) if so, the date by which a decision would be taken regarding these applications?

**Loans to States for construction of School Buildings**

5607. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The requisite information is being collected and will be laid on the Table of the House in due course.

(a) the amount of loans sanctioned to the State Governments for construction of school buildings and staff quarters in rural areas State-wise, during the past three years;

(b) whether some State Governments have failed to spend the full amount of these loans; and

(c) if so, the names of these States?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) the Government of India have no specific scheme under which loans are granted to State Governments for construction of school buildings and staff quarters.

(b) and (c). Do not arise.

**Allotment of land to Cultural Organisations in Delhi**

5608. PROF. NARAIN CHAND PARASHAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of the cultural Organisations to which the allotment of land has been made in Delhi during the last three years;

(b) whether any applications for the grant of land are pending with the Ministry of Education; and

दिल्ली में अध्यापकों की पदोन्नति के लिए निश्चित प्रतिशतता में समानता

5609. श्री शिव शंकर प्रसाद यादव :

क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रशिक्षित स्नातक शिक्षक से स्नातकोत्तर शिक्षक और स्नातकोत्तर शिक्षक से प्रधानाचार्य और प्रधानाचार्य से शिक्षा अधिकारी और शिक्षा अधिकारी से उपनिदेशक के पद पर विभागीय पदोन्नति के लिये नियत प्रतिशतता में समानता नहीं है ;

(ख) यदि हां, तो इस विषयता के क्या कारण हैं ; और

(ग) क्या मंत्रालय सभी वर्गों के लिये शतप्रतिशत विभागीय पदोन्नति की नीति अपनायेगा ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव ) : (क) और (ख) . विभागीय पदोन्नतियों के लिए निर्धारित प्रतिशतता में कोई एक समता नहीं है ।

पदों की विभिन्न श्रेणियों के लिये निर्धारित कोटा इस प्रकार है : —

उत्तरस्नातक			
अध्यापक	सीधे	25 प्रतिशत	
	पदोन्नति	75 प्रतिशत	
प्रतिपल	सीधे	50 प्रतिशत	
	पदोन्नति	50 प्रतिशत	
शिक्षा अधि- कारी	सीधे	50 प्रतिशत	
	पदोन्नति	50 प्रतिशत	
उप शिक्षा निदेशक			
(1) सामान्य			
पद	पदोन्नति	100 प्रतिशत	
(2) विज्ञान			
और खेल	म.धे	100 प्रतिशत	

उपर्युक्त कोटा विभागीय प्रव्ययकना को ध्यान में रखते हुये निर्धारित किया गया है। यह बांछनीय नहीं समझा गया है कि उपर्युक्त सभी पदों के लिये विभागीय उम्मीदवारों की जन प्रतिशत पदोन्नति की जाए क्यों कि प्रशासन कुछ नई प्रतिमा का समावेश करना चाहेगा।

(ग) जी, नहीं।

#### Text Books published by Government Organisations

5610. SHRI PILOO MODY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether attention of Government has been invited to a leading article in the Times of India dated the 6th February, 1973, that a lot of poor text books are being published

by a number of Government organisations; and

(b) the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The article has referred to a series of history books entitled "History of Our Land" written by New Delhi school teacher which purports to be according to the latest syllabus prescribed by the National Council of Educational Research and Training. The article says that the N.C.E.R.T. ought to investigate whether private publishers are trying to pass off sub-standard textbooks by invoking its name and thereby suggesting that it has approved of them. The N.C.E.R.T. is investigating into the matter. The article also mentions the defects in books brought out by a foreign publishing house which operates in India. The article urges that the writing and production of textbooks will have to be entrusted to an expert All India Board set up by and directly responsible to the Union Education Ministry. The Government of India have already appointed a National Board of School Textbooks. This Board has approved of a scheme to evaluate school textbooks. So far 2,000 school textbooks have been evaluated and reports sent to State Governments. Such an evaluation is a continuous process.

#### Famine in Bihar

5611. SHRI RAMSHEKHAR PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of the Government has been drawn to the press report in the Hindustan Times